

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

25.

**CP/229(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Sushil Chandrakant Garje

Vs.

Vidya Vardhini Developers Private  
Limited

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Asadulla Thangh a/w Mr. Ankit pal i/b AZB & Partners, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. List this matter for further consideration on **05.09.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)